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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

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218/97  
O.A 218/97.

Dt. of Decision : 4-3-97.

G.V.Ramana Raju

.. Applicant.

Vs

1. The Union of India, Rep. by its General Manager, SE Railway, Garden Reach, Calcutta, West Bengal-43.
2. The Divl. Railway Manager (P), SE Rly, Waltair, Visakhapatnam-4.
3. The Sr. Medical Superintendent, SE Railway, Waltair, Visakhapatnam-4.
4. The Chief Medical Officer, SE Railway, Garden Reach, Calcutta, West Bengal-43.

.. Respondents.

Counsel for the applicant : Mr.K.K.Chakravarthy

Counsel for the respondents : Mr.C.V.Malla Reddy, Addl.CGS

CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

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ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr.K.K.Chakravarthy, learned counsel for the applicant and Mr. C.V.Malla Reddy, learned counsel for the respondents.

2. The OA is filed for the following relief:-

The applicant prays this Hon'ble Tribunal to call for the records, peruse the same and declare that the action of the 3rd respondent in making the applicant unfit by directing the 2nd respondent to post him as Diesel Cleaner ignoring his promotion is illegal, arbitrary and against the rules and consequently direct the 2nd respondent to promote the applicant to the post of Switchmen in

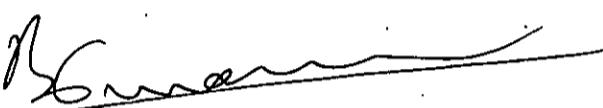
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the operating line with immediate effect by granting retrospective effect of promotion from 14-4-86 on par with his juniors with all consequential benefits and by making the leave period with effect from 14-5-86 to 4-4-87 as on duty and pass such other order or orders that are deemed fit and necessary in the interest of justice.

3. When the OA was heard for some time, the learned counsel for the applicant submitted that he is withdrawing this OA. In view of the above submission, the OA is allowed to be withdrawn. The OA is dismissed as withdrawn. No costs.

  
(B.S. JAI PARAMESHWAR)  
MEMBER (JUDL.)  
413(9)

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

Dated : The 4th March 1997.  
(Dictated in the Open Court)

  
D.Y. Rechristian (S)

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**Copy to:-**

1. The General Manager, S.E.Rly, Union of India, Garden Reach, S.E.Rly, Calcutta, West Bengal.
2. The Divisional Railway Manager(P), S.E.Rly, Waltair, Visakhapatnam.
3. The Sr. Medical Superintendent, S.E.Rly, Waltair, Visakhapatnam.
4. The Chief Medical Officer, S.E.Rly, Garden Reach, Calcutta West Bengal.
5. One copy to Sri. K.K.Chakravarthy, advocate, CAT, Hyd.
6. One copy to Sri. C.V.Malla Reddy, Addl. GSC, CAT, Hyd.
7. One copy to Deputy Registrar(A), CAT, Hyd.
8. One spare copy.

Rsm/-

(Copy)

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23/3/97

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.DAI PARAMESHWAR:  
M(J)

DATED:

4/3/97

ORDER/JUDGEMENT

R.A./C.P/M.A. NO.

O.A. NO.

21897

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

II COURT

YLKR

